

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1392  
ANSWERED ON:03.12.2012  
PENSION OF DEFENCE PERSONNEL  
Chaudhary Shri Jayant

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether there have been delays in pension payment to retired military officers;
- (b) if so, the details thereof and the remedial steps being taken by the Government to prevent these delays;
- (c) whether there is an existing mechanism to compensate families of military soldiers for their losses;
- (d) if so, the details thereof; and
- (e) if not, whether there is a proposal to introduce such a system?

**Answer**

MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

(a) & (b): There has been no undue delay in notifying pension by the Pension Sanctioning Authorities and no abnormal delays have been reported in payment of pension by the Pension Disbursing Agencies i.e. Banks, Treasuries and Defence Pension Disbursing Offices.

(c) to (e): If the payment / pension has not been disbursed by the Bank on receipt of PPO, then as per the guidelines of Reserve Bank of India, interest @2% per month has to be disbursed on the amount due to the pensioners by the paying Bank, wherever delay occurred.